

GOVERNMENT OF CHHATTISGARH
LAW & LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA
MAHANADI BHAWAN, NAYA RAIPUR (C.G.) 492002

ORDER

Raipur, dated 22/07/2017

F. No. 6857 /2154/XXI-B/C.G./2017, In exercise of the powers conferred by Section 3 of the Family Courts Act, 1984 (No. 66 of 1984) and in consultation with the High Court of Chhattisgarh, the State Government, hereby, makes the following further amendment in this Department's Notifications No. 1507/D-397/XXI-B/C.G./05, dated 24.02.2005, 6232/D-2011/XXI-B/C.G./09, dated 05.09.09 and 8269/2675/XXI-B/C.G./15, dated 25.08.2015 and establishes the following Family Court with effect from 1st September, 2017, namely:-

AMENDMENT

In Schedule-II of the said notification,-

1. Entries (b) in column (3) and (4) respectively of serial number 5-A, relating to Additional place of sitting of Court of IIIrd Additional Principal Judge, Family Court, Durg at Bemetara notified by notification no. 8269/2675/XXI-B/C.G./15, dated 25.08.2015, is hereby omitted.

2. After serial No. 6 and 18, the following is hereby added, namely:-

S. No.	Name of the Court and district	Headquarter	Jurisdiction
(1)	(2)	(3)	(4)
6-A	Additional Family Court, Bilaspur	Bilaspur	Revenue District Bilaspur
19	Family Court, Bemetara	Bemetara	Revenue District Bemetara

By order and in the name of the
Governor of Chhattisgarh,

o/c
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22/07/2017
(Ravishankar Sharma)

Principal Secretary
Government of Chhattisgarh
Law and Legislative Affairs Department

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Endt.No. 6858/2154/XXI-B/C.G./2017

Raipur, dated 22/07/2017

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22 JUL 2017

1. Registrar General, High Court of Chhattishgarh, Bilaspur, with reference to memo No. 5938/III-8-2/2001, Checker, Bilaspur, Dated 13th July, 2017 for information and necessary action.
2. Private Secretary to Hon'ble Law Minister, for perusal,
3. Private Secretary to Principal Secretary, Law, Govt. of Chhattisgarh, Mantralaya, Raipur for perusal,
4. Deputy Director, Govt. Regional Printing Press, in front of Indravati Bhawan, Naya Raipur for publication in the E-Gazette (Extra Ordinary),

o/c

(Signature)
22/07/2017

(Vijay Kumar Hota)
Additional Secretary
Government of Chhattisgarh
Law and Legislative Affairs Department